

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 15666 - JK (LD) of 2025

DATED:- 28 - 10 - 2025

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: - 28.10.2025

No:-LAW-OIC/10/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No:- 15666- JK(LD) of 2025 dated 28.10.2025.

S.No	Case No.	Title of case	OIC
1	WP(C) 2591/2025	Kiran Saini & Ors Vs UT of J&K & Ors.	Er. Hafizullah Reshi, Executive Engineer, Tube Well Irrigation Division, Jammu
2	T.A No. 2541/2021	Madan Lal Manhas	Er. Harpal Singh Modi, XEN Irrigation Division Udhampur
3	C.P No. 492/2025 in O.A No. 473/2020	Kuldeep Sharma V/s UT of J&K and others	Vipan Kumar, Executive Engineer
4	C.P No. 490/2025 in O.A No. 456/2020	Paramjit Singh V/s UT of J&K and others	Vipan Kumar, Executive Engineer
5	C.P No. 491/2025 in O.A No. 472/2020	Romesh Chandra V/s UT of J&K and others	Vipan Kumar, Executive Engineer
6	C.P No. 493/2025 in O.A No. 471/2020	Vijay Kumar V/s UT of J&K and others	Vipan Kumar, Executive Engineer
7	C.P No. 543/2025 in T.A No. 72/2025	Sat Paul V/s UT of J&K and others	Vipan Kumar, Executive Engineer
8	C.P No. 542/2025 in T.A No. 30/2024	Rattan Chand V/s UT of J&K and others	Vipan Kuma, Executive Engineer
9	O.A 1034/2025	Jasbir Singh V/s UT of J&K and others	Vipan Kumar, Executive Engineer
10	WP(c) no.----- --/2025	UT of J&K and others V/s Sat Paul	Vipan Kumar, Executive Engineer
11	C.P No. 535/2025 in O.A No. 1840/2022	Sadia Bano V/s UT of J&K and others	Vipan Kumar, Executive Engineer
12	O.A No. 1236/2024	Kuldeep Kumar v/s UT & Ors.	Surinder Mohan Paul, Executive Engineer
13	CP No. 35/2022	Bal krishan vs UT & Ors.	Surinder Mohan Paul, Executive Engineer
14	O.A No. 1246/2025	Banrasdev Singh vs UT & Ors.	Surinder Mohan Paul, Executive Engineer
15	O.A NO. 45/2025	Sham Singh v/s UT & Ors.	Surinder Mohan Paul, Executive Engineer
16	O.A No. 277/2025	Harbinder Singh v/s UT & Ors.	Surinder Mohan Paul, Executive Engineer
17	O.A. No. 1146/2025	Mohinder Singh & Ors. vs UT & Ors.	Surinder Mohan Paul, Executive Engineer
18	O.A No. 959/2025	Vijay Bhat & Ors Vs UT of J&K & Ors	Tajinder Pal Singh, Executive Engineer

19	O.A No. 1564/2025	Mohd Aslam Vs Jal Shakti Department	Tajinder Pal Singh, Executive Engineer
20	JKBD02-000049- 2022	Zulfiqar Ali V/s UT of J&K and others	Er. Sanjeev Thapa Executive Engineer, Irrigation & Flood control Division, Bhaderwah
21	JKBD02-000199- 2024	Junaid Jaffer V/s UT of J&K & Ors.	Er. Sanjeev Thapa Executive Engineer, Irrigation & Flood control Division, Bhaderwah
22	JKBD02-000212- 2024	Moviez Manzor V/s UT of J&K & Ors	Er. Sanjeev Thapa Executive Engineer, Irrigation & Flood control Division, Bhaderwah
23	O.A No. ___/2025	Rattan Chand V/s UT of J&K & Ors.	Er. Hafizullah Reshi, Executive Engineer, Tube Well Irrigation Division, Jammu
24	WP (C) 1852/2022	titled Humaira Ali	Er. Sareer Ahmad Wani, Executive Engineer.

Reyaz